NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

T.P.No.25/2016 (C P No.992/2011)

Under Section 397/398 of the Companies Act, 1956

In the matter of:

Deba Kumar Hazarika & Anr.

... Petitioners

Versus

M/S Assam Chemicals and Pharmaceutical Pvt. Ltd. & Ors.

... Respondents

Coram:

Hon'ble Mr Justice P K Saikia, Member(J)

ORDER

Date of Order: 13th November 2017

Mr A.K. Srivastava and Mr A. Baruah, learned Advocates are present on behalf of the petitioners. Mr A.K. Roy, FCS and Mr A.K. Choudhury, learned Advocate appear on behalf of respondent Nos.3 & 4. Mr A. Das, learned Advocate is present for respondent Nos.6, 7, 8, 9, 10, 13 & 14. Mr D. Goswami, learned Advocate is present on behalf of respondent No.15.

- 2. Arguments advanced by Mr A. Das, learned Advocate on behalf of respondent Nos.6-10 and 13 & 14 are over. However, due to paucity of time, further arguments from the representatives of the other respondents could not be heard today.
- 4. List this matter on 21.11.2017 for further hearing as a first item.

Judicial Member National Company Law Tribunal, Guwahati Bench, Guwahati

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